

In 2019-20, a budgetary allocation of ₹ 10,000.66 crore has been made under JJM and as on 11.03.2020, an amount of ₹ 9,542.89 Crore has been released to the States/UTs.

With focus on development of basic urban infrastructure, including drinking water supply, in the cities, Government of India has launched Atal Mission for Rejuvenation and Urban Transformation (AMRUT) in 500 cities across the country for a period of five years *i.e.* from 2015-16 to 2019-20. Under AMRUT, Government of India approves the State Annual Action Plans (SAAPs) submitted by the States/Union Territories (UTs) and releases Central Assistance (CA). So far, under AMRUT, Total water supply projects worth ₹44,433 crore have been approved, of which projects worth ₹4,287 crore are completed and projects worth ₹34,464 crore are under implementation.

Status of Water Users Associations

2483. SHRI KUMAR KETKAR: Will the Minister of JAL SHAKTI be pleased to state:

- (a) the current status of Water Users Associations in India;
- (b) the districts of institutional initiatives taken during year 2014 till date to expedite the formation process;
- (c) whether Government proposes to integrate Water Users Associations with the Command Area Development Programme, if so, the details thereof; and
- (d) the details of financial provision made in current fiscal year?

THE MINISTER OF STATE IN THE MINISTRY OF JAL SHAKTI (SHRI RATTAN LAL KATARIA): (a) Central Government's Command Area Development and Water Management (CADWM) Programme aims at strengthening of Participatory Irrigation Management (PIM) in canal irrigated command through creation of empowered Water Users Association (WUAs). As per information made available by State Governments from time to time, about 85,000 WUAs have been created in the country. The CADWM Programme is presently restricted to 99 Prioritized AIBP Projects, targeting creation of about 14,700 WUAs of which about 8,330 WUAs have been crated till date.

- (b) During 1998, Central Government brought out and circulated a model act to

be adopted by the State Legislatures for enacting new irrigation acts/amending existing irrigation acts providing for creation of farmers organizations at different levels of irrigation systems. So far, 17 States (namely, Andhra Pradesh, Assam, Chhattisgarh, Bihar, Goa, Gujarat, Jharkhand, Karnataka, Kerala, Madhya Pradesh, Maharashtra, Nagaland, Odisha, Rajasthan, Sikkim, Tamil Nadu and Uttar Pradesh) have enacted the exclusive legislation for involvement of farmers in irrigation management through creation of Water Users' Association (WUAs), Distributory Committees and Project Committees. WUAs have been formed by most of the States either through enactment of new irrigation acts, or other applicable acts such as Cooperative Societies Act etc. From July, 2016, greater emphasis has been given for creation and capacity building of WUAs under the CADWM Programme for 99 Prioritized AIBP Projects by making it mandatory for the State Governments to handover completed assets to the concerned WUAs.

(c) and (d) Yes. The Non-Structural Intervention of CADWM Programme aims at strengthening of Participatory Irrigation Management (PIM) through creation of Water User Association (WUAs) and their capacity building by way of trainings and field demonstrations. Empowerment of WUAs is further facilitated through release of functional grants and infrastructure grants, and such provisions as financial autonomy for collection of irrigation service charges etc. The programme aims at creation of empowered WUAs which can take-over the control of CADWM assets for their sustainable operations and maintenances. The programme has provisions for hand-holding support to be given by social facilitators/NGOs which can facilitate capacity building of WUAs, lead to improved interactions among WUA members as well as with officials of Government Departments, and also promote cooperative farming. During the current fiscal year (2019-20), a Total of ₹ 164.01 crore has been released as Central Assistance for 4 projects under the on-going CADWM Programme for both structural and non-structural components including financial grants to be given to the targeted WUAs.

Cleaning of river Yamuna

2484. SHRI ANAND SHARMA: Will the Minister of JAL SHAKTI be pleased to state:

(a) whether it is a fact that Government is undertaking a project to clean river Yamuna which is the lifeline of Delhi;